Kentral Electricity Regulatory Commission Image: Commission 6th, 7th, & 8th Floor, Tower-B, World Trade Centre, Nauroji Nagar, New Delhi-110029 Website: www.cercind.gov.in Image: Commission Petition No. 247/TL/2025 Dated: 15.5.2025			
NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF			
SECTION 15 OF THE ELECTRICITY ACT, 2003			
(the A First I imple Schei as "th	plication under Sections 14, 15 and 79(1)(e) of the El (ct) has been made by Bijapur REZ Transmission L Floor, 1, Barakhamba Lane, Connaught Place, New ment the inter-State transmission system, name me for integration of Bijapur REZ in Karnataka" (here e Project") on a Build, Own, Operate and Transfer b llowing elements:	ectricity Act, 2003 imited, Urjanidhi, / Delhi- 110001 to ely "Transmission binafter referred to	
SI. No.	Name of the Transmission Element	Scheduled COD	
1.	Establishment of 400/220 kV 5x500 MVA Pooling Station near Bijapur (Vijayapura), Karnataka	24 months from Effective Date (i.e., transfer	
	• 400/220 kV, 500 MVA, ICTs - 5 nos.	of SPV)	
	• 400 kV ICT bays - 5 nos.	(16.01.2027)	
	• 220 kV ICT bays - 5 nos.		
	400 kV line bays - 2 nos. (at Bijapur PS for termination of Bijapur PS - Raichur New line)	a particular	
	 220 kV line bays - 10 nos. 220 kV Sectionalizer: 1 sets 	1.1.5 6 7. 9 6 7	
	 220 kV Sectionalizer. 1 Sets 220 kV Bus Coupler (BC) Bay- 2 nos. 	and the second second	
	 220 kV Transfer Bus Coupler (TBC) Bay - 2 nos. 	and the states	
	Future Space Provisions:		
	• 400/220kV, 500 MVA, ICTs - 5 nos.	N. TENAT	
	400kV ICT bays - 5 nos.	1-6-5-25	
	220kV ICT bays- 5 nos.	Se March	
	· 400kV line bays - 6 nos. (with provision for SLR)		
	220kV line bays - 14 nos.		
	220kV Sectionalizer: 2 sets	a sundare la	
	220 kV Bus Coupler (BC) Bay - 2 nos.	L Masteria Skill	
2.	 220 kV Transfer Bus Coupler (TBC) Bay - 2 nos Bijapur PS – Raichur New 400 kV (Quad ACSR) 	the second	
۷.	moose) D/C line		
	• 400 kV line bays - 2 nos. (at Raichur New)		
3.	2x125MVAr 420 kV bus reactors at Bijapur PS		
	• 420 kV, 125 MVAr bus reactors - 2 nos.	S. Contraction of the	
-	420 kV, 125 MVAr bus reactor bays - 2 nos.	Stan Darker	
28 ap 3. Ba da tra	e Central Transmission Utility of India Limited, vio .1.2025, has recommended for the grant of a transmis plicant to establish the proposed transmission system used on the material available on the record, the Comi ted 14.5.2025 in Petition No. 247/TL/2025, has pro nsmission licence to the applicant for establishment of heme as noted in para 1 above.	sion licence to the h. mission vide order oposed to issue a	
by Bij ac	copy of the application, along with its annexures and the applicant for the grant of an inter-State transmision Limited before the Con cessed at the www.grinfra.com or inspected by a promission's office by following the laid down procedur	mission licence to mmission can be any person in the	
5. No Se Co afo ad sh	btice is hereby given in pursuance of clause (a) of a tection 15 of the Act that suggestions or objection commission's proposal to grant a transmission licence to presaid, be sent to the undersigned by 28.5.2025 and dress. The suggestions or objections received after all not be considered.	sub-section (5) of ns, if any, to the o the applicant, as t the above noted the specified date	
Cc ob	e application shall be taken up for the further ommission on 29.5.2025. Any person who files jections may in his/her discretion attend the hearing, fi all be paid by the Commission.	suggestions or	
ort	and point of the continuotory	Sd/-	

Sd/-(Harpreet Singh Pruthi) Secretary